

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.11204 of 2016

(Arising Out of OIO-RAJ-EXCUS-000-PR-COM-26-15-16 Dated 15/03/2016 Passed By
Commissioner of Central Excise-RAJKOT)

Harshil Nileshbhai Mehta

.....Appellant

Prop Of M/S, Chit Industries, Plot No. 9-A, Ankur Industrial Estate,
Survey No. 275/276,
VERAVAL, GUJARAT

VERSUS

C.C.E. & S.T.-Rajkot

.....Respondent

Central Excise Bhavan,
Race Course Ring Road...Income Tax Office,
Rajkot,
Gujarat-360001

APPEARANCE:

Shri Devashish K Trivedi, Advocate for the Appellant

Shri H K Jain, Assistant Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 25.08.2020
DATE OF DECISION: 16.09.2020

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 11179 of 2016.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Mehul